

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00186/2016

Thursday, this the 31st day of May, 2018

CORAM:

**Hon'ble Mr. U. Sarathchandran, Judicial Member
Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member**

K. Baby, (Retired Telephone Operator),
Naithy Bhavan, Ward No. 10,
Tharamattathil, Piravam P.O.,
Ernakulam, PIN – 686 664.

..... **Applicant**

(By Advocate – M/s. P.N. Santhosh & K.P. Geethamani)

V e r s u s

- 1 The Principal General Manager,
Bharath Sanchar Nigam Ltd.,
Ernakulam – 16.
- 2 Communication Accounts Officer (CCA),
Kerala Telecom, Trivandrum. **Respondents**

(By Advocate – Mr. Thomas Mathew Nellimoottil)

This Original Application having been heard on 31.05.2018, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Per: U. Sarathchandran, Judicial Member

1. We note that this OA was being adjourned from time to time mostly on the request of the learned counsel for the applicant for adjournments. This OA was taken up today for hearing in view of the directions of the Principal Bench to give priority to the cases of the senior citizens. The applicant being a senior citizen, this case was listed today for hearing.

2. Mr. T.C. Govindaswamy, Advocate representing Mr. P.N. Santhosh, learned counsel for the applicant prays for a short adjournment and request for adjournment to tomorrow i.e., 01.06.2018. We are not inclined to grant any adjournments. The OA is dismissed for not being ready for hearing. No costs.

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

**(U.SARATHCHANDRAN)
JUDICIAL MEMBER**

Yd

List of Annexures of the Applicant

Annexure A-1 - A true copy of the communication dated 25.11.1983 issued by the Accounts Officer, Indian Posts and Telegraphs Department.

Annexure A-2 - A true copy of the communication dated 13.10.1983 sent to the Director General by the Accounts Officer, Office of the District Manager, Telephones.

Annexure A-3 - A true copy of the communication dated 29.07.1993 issued by the Accounts Officer (Est.I).

Annexure A-4 - A true copy of the reply dated 25.08.1993 sent by the applicant to the Accounts Officer.

Annexure A-5 - A true copy of the communication dated 23.03.1994 issued from the office of the Central Accounts Office, Air Force, New Delhi.

Annexure A-6 - A true copy of the communication dated 26.04.1994 issued by the Accounts Officer (Planning).

Annexure A-7 - A true copy of the representation dated 18.07.1997 submitted to the Accounts Officer.

Annexure A-8 - A true copy of the communication dated 07.04.1998 issued from the office of the first respondent.

Annexure A-9 - A true copy of the judgment dated 28.01.2004 in WPC No. 2328 of 2004 of the Hon'ble High Court of Kerala.

Annexure A-10 - A true copy of the communication dated 19.02.2004 along with the statement issued by the Accounts Officer.

Annexure A-11 - A true copy of the reply dated 08.03.2004 to Annexure A-10 submitted by the applicant.

Annexure A-12 - A true copy of the order dated 02.04.2004 issued from the office of the first respondent.

Annexure A-13 - A true copy of the order dated 23.04.2004 issued by the 2nd respondent withholding an amount of Rs. 50017/- from the admissible gratuity of the applicant.

Annexure A-14 - A true copy of the judgment dated 26.08.2014 in WP (C) No. 12694/2010 of the Hon'ble High Court of Kerala.

Annexure A-15 - A true copy of the order dated 24.02.2015 issued by the 1st respondent along with the calculation sheet.

List of Annexures of the Respondents

Annexure - R1 - True copy of Govt. of India's decision (1) (2 below Rule 17 of CCS (Pension) Rules.

Annexure - R2 - True copy of the communication dated 23.03.1994.

Annexure - R3 - True copy of the representation dated 07.05.1994.

Annexure - R4 - True copy of the Govt. of India OM F. 7/1/93-P&PW(F) dated 25.08.1994.

Annexure - R5 - True copy of letter bearing No. E-II/2/40-KB/28 dated 11.07.2005.

Annexure - R6 - True copy of order dated 10.07.2009 of this Hon'ble Tribunal in TA 23/2008.
